## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/169/2016

NAME OF THE PETITIONER(S)

: Arti Meenakashi Muthiah

NAME OF THE RESPONDENT(S)

: The Reliance Motor Company Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

7) T.K. Bhaskar Priyadarshini. N Keerthi Krishna Alchil Jain

Coursel for Petitioner

S. santhanckrishnan (2)

Coursel for Respondents . Coursel for Respondents

ORDER

The Counsels for both the parties are present. The matter shall be taken up with TCP/163/16 for final hearing. Put up on **04.10.2017 at 10.30 A.M.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk